

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2021

ORDER NO. 78 of 2021


Hon'ble President is pleased to partially modify the roster order no. 72 of 2021 for **CESTAT, New Delhi** for the period **17.06.2021 to 18.06.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 17.06.2021 to 18.06.2021	Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. From 21.06.2021 to 02.07.2021, in the event of leave/ tour/ Chamber work of Hon'ble President, Sh. Anil Choudhary, Member (Judicial) will sit in the Division Bench and the Single Member matter listed before him will be taken by Ms. Rachna Gupta, Member (Judicial).
2. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar